

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.4375/2014

New Delhi, this the 31th day of October, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

Anil Sehrawat
Age-31, Post Driver, Group 'C'
R/o Bakkarwala Village
Opposite Corporation Bank
New Delhi-110041. -Applicant

(By Advocate: Present None)

Versus

Delhi Transport Corporation
Govt. of NCT of Delhi.
I.P. Estate, New Delhi.
(Through its Chairman cum Manager Director)

Then Depot Manager,(Mrs. Archana Punn)
Peera Garhi Depot (At that time)
Delhi Transport Corporation
Now on the post of Dy. CGM (Legal) I.P. Estate Delhi.

Then Enquiry Officer (Rural) Sh. Satish Kumar
Peera Garhi Depot
Delhi Transport Corporation Delhi.
Peera Garhi Depot, New Delhi. - Respondents

(By Advocate: Ms.Mona Sinha for Ms. Ruchira Gupta)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. In view of the order dated 13.08.2019 passed by the Hon'ble High Court in Writ Petition No.1111/2017 & other connected matters, this OA is, accordingly, disposed of. No order as to the costs.

(A.K.Bishnoi)
Member(A)

**(S.N. Terdal)
Member (J)**